

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, 13TH the May, 2026

S.O 139 .— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in partial modification of notification S.O 297 of 2025 dated 20-11-2025, the Government hereby appoints the following Judicial Officers as Special Judges, Anti-Corruption for trial of offences specified in section 4 of the said Act within their respective territorial jurisdiction shown against each:



S. No.	Name of the Judicial Officer S/Shri	Place of Posting/ Jurisdiction.
01	Mir Wajahat	Additional District and Sessions Judge, Bandipora (designated Special Court under the Prevention of Corruption Act)
02	Tasleem Arief, Special Judge Anti Corruption, Srinagar.	Additional District and Sessions Judge, Anti Corruption, Srinagar.

 **By Order of the Government of Jammu and Kashmir.**

Sd/-
(Achal Sethi)

Commissioner Secretary to Government

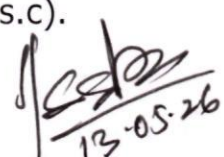
No: Law-Jud/8/2022-10.

Dated. 13 -05-2026.

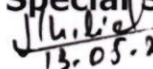
Copy to the:

1. Ld. Advocate General, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K.

4. Commissioner Secretary to Government, General Administration Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar. This is with reference to his letter No. 19698-03/RG/GS dated 05-05-2026
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh.
7. Concerned Judicial Officers.
8. Director Anti-Corruption Bureau, J&K,
9. Director, Archeology, Archives and Museums, J&K.
10. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
11. Private Secretary to Commissioner Secretary to Government, Department of Law, Justice and PA for information of Commissioner Secretary.
12. I/C Website, Department of Law, Justice & P.A.
13. S.O Section, Department of Law Justice & P.A (w. 7. s.c).
14. Concerned file.


(Ashish Gupta)

Special Secretary to Government


13.05.2026